

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)] With
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2021**

Name of the Company: Alliance Industries Ltd
V/s
People International & Services Pvt Ltd

Section: 397-398 of the Companies Act, 2013/IA for Adjournment of Hearing

ORDER

Learned Senior Counsel Mr. Saurabh Soparkar appeared for the Petitioner.

Learned Senior Counsel Mr. Navin Pahwa appeared for Respondent no.1.

Learned Counsel Mr. Amalpushp Shroti appeared for the Respondent No.2.

Learned Counsel Mr. Sandeep Singhi appeared. Learned Counsel Ms. Poonam Mathur appeared.

Learned PCS Mr. Dilip Kumar Jain appeared for Respondent No.4.

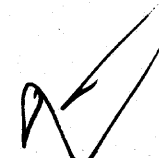
Learned Counsel Mr. Ankit Dubey appeared. Learned Counsel Mr. Hamesh Naidu appeared for the Alliance Industries Limited. Learned Counsel Ms. Trisha Baxi appeared.

Heard Learned Senior Counsel Mr. Soparkar for Petitioner in rejoinder.

Matter is adjourned for further hearing on 17.02.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 16th day of February, 2021


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**